# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# <u>APPEAL NO. 31 OF 2017 &</u> <u>IA NO. 70 OF 2017</u>

Dated: 29<sup>th</sup> August, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Ramnad Renewable Energy Ltd.			•••	Appellant(s)
Tamil Nadu Electricity Regulatory Co	Vs mmiss			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Ms. Poonam Verma Mr. Nishant Kumar		
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1		
		Mr. S. Vallinayagam for R-2 & R-3		

# <u>ORDER</u>

IA No. 70 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt